

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 247 of 2018

IN THE MATTER OF:

Akula Nagalaxmi

...Appellant

Vs

Crompton Greaves Ltd.

...Respondent

Present:

Appellant: Mr. Abhishek Singh, Advocate.

**Respondent: Mr. Shankh Sengupta and Ms. Varuna Bhanrale,
Advocates.**

ORDER

02.09.2019: Heard Mr. Shankh Sengupta, learned counsel representing Respondent. Hearing concluded.

Post the appeal for hearing learned counsel for the Appellant in rebuttal/rejoinder on **13th September, 2019**.

**(Justice Bansi Lal Bhat)
Member (Judicial)**

**(Mr. Balvinder Singh)
Member (Technical)**

am/nn